

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2013

Dated : 22nd November, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. Puri Oil Mills Ltd.	Appellant (s)
	Versus	
Haryana Power Purchase Centre & Ors.	Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Beena Gupta
Mr. Abhay Anand

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Mr. Raghujeet Singh Madan

ORDER

Heard the learned counsel for the respondent.

Post the matter for rejoinder submissions of the appellant
on **25.11.2013.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member